

THE SIKKIM OFFICIAL LANGUAGES (AMENDMENT) BILL, 2022

(Bill No. 16 of 2022)

A

BILL

further to amend the Sikkim Official Languages Act, 1977 (5 of 1977).

Be it enacted by the Legislature of Sikkim in the seventy-third year of the Republic of India as follows :-

**Short title,
extent and
commencement**

1. (1) This Act may be called the Sikkim Official Languages (Amendment) Act, 2022.
- (2) It shall extend to the whole of Sikkim.
- (3) It shall come into force on such date as the State Government may by notification in the Official Gazette appoint.

**Amendment of
section 2**

2. In the Sikkim Official Languages Act, 1977, in the long title, the preamble and section 2, after the words "the Sunuwar" the words "the Bhujel" shall be inserted.

STATE OF OBJECTS AND REASONS

Whereas, the State Government has decided to recognize and include the Bhujel language as one of the official languages of the State.

With the above objective in view, the Bill has been framed.



(P. S. Tamang)
Minister-In-Charge
Home Department.

FINANCIAL MEMORANDUM

-NIL-

MEMORANDUM REGARDING DELEGATED LEGISLATION

-NIL-


(P. S. Tamang)
Minister-in-Charge
Home Department.

SIKKIM

GOVERNMENT



GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 121

Gangtok, Thursday, October 27, 1977

LEGISLATIVE DEPARTMENT
NOTIFICATION

No. 5/LL/77

Dated Gangtok, the 25th October, 1977

The following Act of the Sikkim Legislative Assembly having received the assent of the Governor on the 17th day of October, 1977 is hereby published for general information.

SIKKIM ACT NO. 5 OF 1977

THE SIKKIM OFFICIAL LANGUAGES ACT, 1977

AN
ACT

to provide for the adoption of the Nepali, the Bhutia and the Lepcha languages as the languages to be used for the official purposes of the State of Sikkim.

WHEREAS it is expedient to provide for the adoption of the Nepali, the Bhutia and the Lepcha languages as the languages to be used for the official purposes of the State of Sikkim;

It is hereby enacted in the Twenty-eighth year of the Republic of India by the Legislature of Sikkim, as follows:—

Short title and extent.

1. (1) This Act may be called the Sikkim Official Languages Act 1977.
- (2) It extends to the whole of Sikkim.
- (3) It shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint.

Languages to be used for the official purposes of the State.

2. With effect from such date, as the State Government may, by notification in the Official Gazette, specify in this behalf, the Nepali, the Bhutia and the Lepcha languages shall be the languages to be used for all official purposes of the State of Sikkim; Provided that different dates may be specified for different official purposes.

GOVERNMENT

SIKKIM



GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

Gangtok Friday, 21st April, 1995

No. 76

GOVERNMENT OF SIKKIM
LAW DEPARTMENT
GANGTOK

NOTIFICATION

No. 5/LD/90

Dated the 3rd April, 1995.

The following Act of the Sikkim Legislative Assembly having received the assent of the Governor on 31st day of March, 1995 is hereby published for general information:-

THE SIKKIM OFFICIAL LANGUAGES (AMENDMENT) ACT, 1995
(Act No. 5 of 1995)

AN
ACT

to amend the Sikkim Official Languages Act, 1977 (5 of 1977).

Be it enacted by the Legislature of Sikkim in the Forty Seventh year of the Republic of India as follows:-

Short title.

1. This Act may be called the Sikkim Official Languages (Amendment) Act, 1995.

Amendment of long title, preamble and section 2

2. In the Sikkim Official Languages Act, 1977 (5 of 1977), in the long title, the preamble and section 2 for the words, "the Nepali, the Bhutia, the Lepcha and the Limbu" the words "the Nepali, the Bhutia, the Lepcha, the Limbu, the Newari, the Rai, the Gurung, the Mangar, the Sherpa and the Tamang" shall be substituted.

By Order of the Governor,

B. R. PRADHAN
Secretary to the Government of Sikkim,
Law Department.

F.No. 16 (35) DL/77-95

PRINTED AT THE SIKKIM GOVERNMENT PRESS, GANGTOK.

SIKKIM

GOVERNMENT



GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

Gangtok Monday, 28th October, 1996

No. 141

GOVERNMENT OF SIKKIM
LAW DEPARTMENT
GANGTOK

No. 5/LD/96

Dated: 15th October, 1996.

NOTIFICATION

The following Act of the Sikkim Legislative Assembly having received the assent of the Governor on 8th day of October, 1996 is hereby published for general information:-

THE SIKKIM OFFICIAL LANGUAGES (AMENDMENT) ACT, 1996
ACT NO. 5 OF 1996
AN
ACT

to amend the Sikkim Official Languages Act, 1977 (5 of 1977).

Be it enacted by the Legislature of Sikkim in the Forty-Seventh year of the Republic of India as follows.

Short title

1. This Act may be called the Sikkim Official Languages (Amendment) Act, 1996.

Amendment of long title, preamble and section 2

2. In the Sikkim Official Languages Act, 1977 (5 of 1977), in the long title, the preamble and section 2, for the words "and the Tamang" the words "the Tamang and the Sunuwar" shall be substituted.

By Order of the Governor,

(B.R. PRADHAN)
SECRETARY TO THE GOVT. OF SIKKIM
LAW DEPARTMENT.

File No. 16 (35) LD/77-96.